

Declaration or Assets and Liabilities

2023 - 2024

Year: 2023-2024

I, SIMMI SHILPI son/daughter/wife of Late Upendra Prasad Sahani
aged 30 Years, belonging to Bihar Legislative Assembly Patna
service and presently working as office Attendant given
herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse
and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	2000	NIL			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	30,000 SBI BKS				
(iii)	Bonds, Debentures and shares in Companies	NIL				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Baraj Allianz Life 0503951592				
(v)	Motor Vehicles (details of make, etc.)	NIL				
(vi)	Jewellery (give details of weight and value)	2 Gram 10,000				
(vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*
Dependant here means a person substantially dependent on the income of the employee.

Simmi Shilpi

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	

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	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	PAN KWSPS8917B	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail

GPF/CPF/PRAN No. :-

11065365667

Gender :-

F (M/F)

Date of Birth :-

3 0 1 2 1 9 9 2 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Legislative Assembly Patna

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Semastipur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Simmi Shilpi

Name of Employee: SIMMI SHILPI

Designation: Office attendant

Department: Bihar Legislative Assembly

Place: Patna

Date: 5 Feb 2024

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Simmi Shilpi